

DIVISION BENCH
COURT - II

P-103

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/52(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29TH NOVEMBER, 2022, 02:00 P.M

IN THE MATTER OF	INDIABULLS DISTRIBUTORS EQUIPMENT LTD VS MAGNOLIA INFRASTRUCTURE DEVELOPMENT LTD
UNDER SECTION	IBC UNDER SEC 9

Appearance (via video conferencing/physically)

For Financial Creditor

Mr. Basudeb Mukherjee, Adv.

For Corporate Debtor

Mr. Anirban Pramanick, Adv.

Ms. Subhasree Dey, Adv.

ORDER

1. Learned Counsel on both sides present.
2. A point of limitation has been raised by Ld. Counsel appearing for the Corporate Debtor. Ld. Counsel for the Operational Creditor seeks to address this issue on the next hearing.
3. Post this matter on 15.12.2022, no further adjournment will be granted. It is made clear no further adjournment will be granted.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**